



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./107/2016	MOJMUJ HOQUE BARBHUIYA Versus LAILA KHATUN BARBHUIYA and 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S ALAM	SC, ELEMENTARY EDUCATION
2	Review.Pet./65/2017	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM and 7 ORS	MR. A SAYED MR. S K TALUKDAR	SC, ELEMENTARY EDUCATION MR. R ISLAM R- 7and8 MR. M HUSSAIN(R- 7&8)
3	WP(C)/5277/2022	RAFIQUL ISLAM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. S K SAHARIAH M. H. ALI	SC, P AND R.D. GA, ASSAM
4	WP(C)/6662/2022	K.R. KARDONG Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	MR. S P CHOUDHURY (r-1 to 4) MR K BISWAKARMA (r-1 to 4) MS B DEVI (r-1 to 4)

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023
12)	MD. A SAHAD	17-01-2023	To	18-01-2023
13)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./17/2017 CAVT. NO. 56/2017	MD SABIR AHMED Versus THE STATE OF ASSAM and 14 ORS	MR.R HAZARIKA MR.J ROY MR.A HASAN MR.C CHAKRAVARTY MR.S BORTHAKUR MS.S KAKATI	MR.H R A CHOUDHURY GA, ASSAM MR.F U BORBHUIYA MR.R A CHOUDHURY FOR CAVEATOR
2	Review.Pet./90/2017	BODOLAND TERRITORIAL COUNCIL Versus M/S KRISHNA ENTERPRISE and ANR	MR.A K BHUYAN	MR. S K SANGANERIA MR G JALAN
3	Review.Pet./47/2018	THE STATE OF ASSAM Versus RAMESH DIHINGIA AND 7 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
4	WP(C)/167/2020	HARIPADA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MRS. R MOMTAZ MR. A I UDDIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MFA/1/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. MUSTAFA AHMED AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR	MR A RAHMAN MRS. A AHMED
2	MFA/61/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus MD. IKMADUL HUSSAIN AND ANR	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1)

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